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OA-23/98

NOTES OF THE REGISTRY

ORDERS OF THE TRIBUNAL

Order dated 18.07.03

Mr. A.K. Mishra v. Counsel for the
appellant - party to call on the case
for disposal of OA 110/96
Put up when ready.

Vice Chairman 18/7

Member 18/7

8.4.04

I heard Shri T. Sengupta, Advocate for the applicant, who submitted that in view of disposal of O.A. No. 110/96 by this Tribunal filed by the applicant herein, there remains nothing to be adjudicated by the Tribunal. In the circumstances, the O.A. is disposed of as infructuous.

Shri T. Das, Govt. Advocate and Shri S.B. Sena, A.S.C. are present and heard.

Vice-Chairman 8/4
Members 8/4

For hearing
(Records of OA 110/96
ready)

Barak

See copies of
final order
of 8.4.04 issued
to counsel for
both sides.

8/4/04
S.B.C.

22/4/04